

Securities Appellate Tribunal  
IN THE COURT OF :Hon.Js.Tarun Agarwala,PresidingOfficer/Hon.Ms.MeeraSwarup,Tech.Member  
CORAM- PRESIDING OFFICER/TECHNICAL MEMBER  
CIVIL CAUSE LIST OF DATE :26/04/2023

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
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**MENTION- COURTCODE-MENTION2604-AT11A.M.-11.05 A.M**

**652-ADMISSION-COURTCODE-AADHAARAO-AT11.05AM**

Misc. Application	345/2023	JYOTI MUNVER-DELAY Vs. SEBI	R V Legal
(Main Matter Number :SEBI Appeal/0000311/2023)			

Misc. Application	346/2023	JYOTI MUNVER-STAY Vs. SEBI	R V Legal
(Main Matter Number :SEBI Appeal/0000311/2023)			

1 SEBI Appeal	311/2023	JYOTI MUNVER Vs. SEBI	R V Legal
Sub Matter :		Misc. Application/0000345/2023	
Sub Matter :		Misc. Application/0000346/2023	

**235-ADMISSION-CODE-REGISTRATIONCANCELLED-AT11.08AM**

2 SEBI Appeal	364/2023	QUADEYE TRADING Vs. SEBI	Regstreet Law Advisors
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**30-ADMISSION-COURTCODE-CLAIMREJECTION-AT11.10AM**

Misc. Application	438/2023	ANUPAMA PARASHAR-DELAY Vs. NSEIL	Anurag Soan and Nishank Vashistha
(Main Matter Number :SEBI Appeal/0000366/2023)			

3 SEBI Appeal	366/2023	ANUPAMA PARASHAR Vs. NSEIL	Anurag Soan and Nishank Vashistha
Sub Matter :		Misc. Application/0000438/2023	

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
<b><u>748-ADMISSION-COURTCODE-NONCOMPLIANCE-AT11.12AM</u></b>				
4	Misc. Application	511/2023	SAMIR JAIN AND ANR.-URGENCY Vs. SEBI AND ORS.	AVP Partners
(Main Matter Number :SEBI Appeal/0000371/2023)				
	Misc. Application	512/2023	SAMIR JAIN AND ANR.-INTERIM RELIEFS Vs. SEBI AND ORS.	AVP Partners
(Main Matter Number :SEBI Appeal/0000371/2023)				
5	Misc. Application	513/2023	SAMIR JAIN AND ANR.-URGENCY Vs. SEBI AND ORS.	AVP Partners
(Main Matter Number :SEBI Appeal/0000372/2023)				
	Misc. Application	514/2023	SAMIR JAIN AND ANR.-INTERIM RELIEFS Vs. SEBI AND ORS.	AVP Partners
(Main Matter Number :SEBI Appeal/0000372/2023)				
6	Misc. Application	515/2023	TRISHLA JAIN-INTERIM RELIEFS Vs. SEBI AND ORS.	AVP Partners
(Main Matter Number :SEBI Appeal/0000373/2023)				
7	Misc. Application	516/2023	PNB FINANCE AND INDU. LTD AND ANR.-INTERIM RELIEFS Vs. SEBI AND ORS.	Cyril Amarchand Mangaldas Advocates and Solicitors
(Main Matter Number :SEBI Appeal/0000374/2023)				

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
8	Misc. Application	517/2023	PNB FINANCE AND INDU. LTD-URGENCY AND EXEMPTION Vs. SEBI AND ORS.	Cyril Amarchand Mangaldas Advocates and Solicitors
(Main Matter Number :SEBI Appeal/0000375/2023)				
9	Misc. Application	519/2023	CAMAC COMMERCIAL COM. LTD-URGENCY AND RELIEFS Vs. SEBI AND ORS.	Trilegal
(Main Matter Number :SEBI Appeal/0000376/2023)				
	Misc. Application	520/2023	CAMAC COMMERCIAL COMPANY LIMITED-EXEMPTION Vs. SEBI AND ORS.	Trilegal
(Main Matter Number :SEBI Appeal/0000376/2023)				
10	Misc. Application	521/2023	ASHOKA VINIYOGA LIMITED-URGENCY AND RELIEFS Vs. SEBI AND ORS.	Trilegal
(Main Matter Number :SEBI Appeal/0000377/2023)				
11	Misc. Application	522/2023	ARTEE VINIYOGA LIMITED-URGENCY AND RELIEFS Vs. SEBI AND ORS.	Trilegal
(Main Matter Number :SEBI Appeal/0000378/2023)				
12	Misc. Application	523/2023	COMBINE HOLDING LIMITED-URGENCY AND RELIEFS Vs. SEBI AND ORS.	Shruti Rajan
(Main Matter Number :SEBI Appeal/0000379/2023)				
13	Misc. Application	524/2023	CAMAC COMMERCIAL COM. LTD-URGENCY AND RELIEFS Vs. SEBI AND ORS.	Trilegal

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
(Main Matter Number :SEBI Appeal/0000380/2023)				
14	Misc. Application	525/2023	ASHOKA VINIYOGA LIMITED-URGENCY AND RELIEFS Vs. SEBI AND ORS.	Trilegal
(Main Matter Number :SEBI Appeal/0000381/2023)				
15	Misc. Application	526/2023	ARTEE VINIYOGA LIMITED-URGENCY AND RELIEFS Vs. SEBI AND ORS.	Trilegal
(Main Matter Number :SEBI Appeal/0000382/2023)				
16	Misc. Application	527/2023	COMBINE HOLDING LIMITED-URGENCY AND RELIEFS Vs. SEBI AND ORS.	Trilegal
(Main Matter Number :SEBI Appeal/0000383/2023)				
	Misc. Application	552/2023	ASHOK DAYABHIA SHAH AND ORS. Vs. SEBI AND ORS.	JSA ADVOCATES AND SOLICITORS
(Main Matter Number :SEBI Appeal/0000371/2023)				
	Misc. Application	553/2023	ASHOK DAYABHIA SHAH AND ORS. Vs. SEBI AND ORS.	JSA ADVOCATES AND SOLICITORS
(Main Matter Number :SEBI Appeal/0000372/2023)				
	SEBI Appeal	371/2023	SAMIR JAIN AND ANR. Vs. SEBI AND ORS.	AVP Partners
Sub Matter :		Misc. Application/0000511/2023		
Sub Matter :		Misc. Application/0000512/2023		
Sub Matter :		Misc. Application/0000552/2023		

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	SEBI Appeal	372/2023	SAMIR JAIN AND ANR. Vs. SEBI AND ORS.	AVP Partners
Sub Matter :		Misc. Application/0000513/2023		
Sub Matter :		Misc. Application/0000514/2023		
Sub Matter :		Misc. Application/0000553/2023		
	SEBI Appeal	373/2023	TRISHLA JAIN Vs. SEBI AND ORS.	AVP Partners
Sub Matter :		Misc. Application/0000515/2023		
	SEBI Appeal	374/2023	PNB FINANCE AND INDUSTRIES LIMITED AND ANR. Vs. SEBI AND ORS.	Cyril Amarchand Mangaldas Advocates and Solicitors
Sub Matter :		Misc. Application/0000516/2023		
	SEBI Appeal	375/2023	PNB FINANCE AND INDUSTRIES LIMITED Vs. SEBI AND ORS.	Cyril Amarchand Mangaldas Advocates and Solicitors
Sub Matter :		Misc. Application/0000517/2023		
Sub Matter :		Misc. Application/0000518/2023		
	SEBI Appeal	376/2023	CAMAC COMMERCIAL COMPANY LIMITED Vs. SEBI AND ORS.	Trilegal
Sub Matter :		Misc. Application/0000519/2023		
Sub Matter :		Misc. Application/0000520/2023		
	SEBI Appeal	377/2023	ASHOKA VINIYOGA LIMITED Vs. SEBI AND ORS.	Trilegal
Sub Matter :		Misc. Application/0000521/2023		
	SEBI Appeal	378/2023	ARTEE VINIYOGA LIMITED Vs. SEBI AND ORS.	Trilegal
Sub Matter :		Misc. Application/0000522/2023		

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	SEBI Appeal	379/2023	COMBINE HOLDING LIMITED Vs. SEBI AND ORS.	Shruti Rajan
Sub Matter :		Misc. Application/0000523/2023		
	SEBI Appeal	380/2023	CAMAC COMMERCIAL COMPANY LIMITED Vs. SEBI AND ORS.	Trilegal
Sub Matter :		Misc. Application/0000524/2023		
	SEBI Appeal	381/2023	ASHOKA VINIYOGA LIMITED Vs. SEBI AND ORS.	Trilegal
Sub Matter :		Misc. Application/0000525/2023		
	SEBI Appeal	382/2023	ARTEE VINIYOGA LIMITED Vs. SEBI AND ORS.	Trilegal
Sub Matter :		Misc. Application/0000526/2023		
	SEBI Appeal	383/2023	COMBINE HOLDING LIMITED Vs. SEBI AND ORS.	Trilegal
Sub Matter :		Misc. Application/0000527/2023		
	Misc. Application	518/2023	PNB FINANCE AND INDUSTRIES LIMITED-INTERIM RELIEFS Vs. SEBI AND ORS.	Cyril Amarchand Mangaldas Advocates and Solicitors
(Main Matter Number :SEBI Appeal/0000375/2023)				

**172-ADMISSION-CODE-REGISTRATIONCANCELLED-11.15AM**

17	Misc. Application	472/2023	SHARE INDIA COMMODITY BROKERS PVT. LTD.-STAY Vs. SEBI	Prakash Shah and Associates
(Main Matter Number :SEBI Appeal/0000396/2023)				

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	Misc. Application	473/2023	SHARE INDIA COMMODITY BROKERS PVT. LTD.-URGENCY Vs. SEBI	Prakash Shah and Associates
(Main Matter Number :SEBI Appeal/0000396/2023)				
	SEBI Appeal	396/2023	SHARE INDIA COMMODITY BROKERS PVT. LTD. Vs. SEBI	Prakash Shah and Associates
Sub Matter : Misc. Application/0000472/2023				
Sub Matter : Misc. Application/0000473/2023				

**309-ADMISSION-COURTCODE-PENALTYFUTP-AT11.20AM**

18	SEBI Appeal	397/2023	VANYA JAIN Vs. SEBI	Prakash Shah and Associates
19	SEBI Appeal	398/2023	UTKARSH JAIN Vs. SEBI	Prakash Shah and Associates

**681-ADMISSION-COURTCODE-EDYNAMICS-AT11.22AM**

	Misc. Application	475/2023	BHARAT NATWARLAL PATEL-DELAY Vs. SEBI	R V Legal
(Main Matter Number :SEBI Appeal/0000399/2023)				
	Misc. Application	476/2023	BHARAT NATWARLAL PATEL-STAY Vs. SEBI	R V Legal
(Main Matter Number :SEBI Appeal/0000399/2023)				
20	SEBI Appeal	399/2023	BHARAT NATWARLAL PATEL Vs. SEBI	R V Legal
Sub Matter : Misc. Application/0000475/2023				
Sub Matter : Misc. Application/0000476/2023				

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
<b><u>848PARTHEARD-COURTCODE-WINSOMEWTM-AT11.25AM</u></b>				
21	SEBI Appeal	251/2022	Aspire Emerging Fund Vs. SEBI	Aagam Doshi and Co
	Sub Matter(Disposed) :	Misc. Application/0000411/2022		
	Sub Matter(Disposed) :	Misc. Application/0000412/2022		
	SEBI Appeal	342/2022	Davos International Fund Vs. SEBI	Rajani Associates
	Sub Matter(Disposed) :	Misc. Application/0000479/2022		
	Sub Matter :	Misc. Application/0000910/2022		
	SEBI Appeal	343/2022	Leman Diversified Fund Vs. SEBI	K Ashar and Co
	Sub Matter(Disposed) :	Misc. Application/0000480/2022		
	Sub Matter :	Misc. Application/0000900/2022		
	SEBI Appeal	345/2022	SPARROW ASIA DIVERSIFIED OPPORTUNITIES FUND Vs. SEBI	Rajani Associates
	Sub Matter(Disposed) :	Misc. Application/0000482/2022		
	Sub Matter :	Misc. Application/0000912/2022		
	SEBI Appeal	348/2022	WINSOME TEXTILE INDUSTRIES LTD. AND ANR. Vs. SEBI	Prakash Shah and Associates
	Sub Matter :	Misc. Application/0000625/2022		
53	Misc. Application	625/2022	WINSOME TEXTILE INDUSTRIES LTD. AND ANR.-DELAY Vs. SEBI	Prakash Shah and Associates
(Main Matter Number :SEBI Appeal/0000348/2022)				



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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	Misc. Application	900/2022	SEBI-DELAY IN REPLY Vs. Leman Diversified Fund	K Ashar and Co.
(Main Matter Number :SEBI Appeal/0000343/2022)				
	Misc. Application	910/2022	SEBI-DELAY IN REPLY Vs. Davos International Fund	VIDHI PARTNERS
(Main Matter Number :SEBI Appeal/0000342/2022)				
	Misc. Application	912/2022	SEBI-DELAY IN REPLY Vs. Sparrow Asia Diversified Opportunities Fund	VIDHI PARTNERS
(Main Matter Number :SEBI Appeal/0000345/2022)				

**94PARTHEARD-COURTCODE-MPSDELISTING-AT 12NOON**

<b>22</b>	SEBI Appeal	543/2021	RIDDHI SIDDHI GLUCO BIOLS LIMITED and ORS. Vs. SEBI	DSK Legal
Sub Matter(Disposed) : Misc. Application/0000945/2021				
Sub Matter(Disposed) : Misc. Application/0000942/2021				
Sub Matter : Misc. Application/0000243/2023				
	SEBI Appeal	588/2021	RIDDHI SIDDHI GLUCO BIOLS LIMITED AND ORS. Vs. SEBI	DSK LEGAL
Sub Matter(Disposed) : Misc. Application/0000989/2021				
Sub Matter(Disposed) : Misc. Application/0000990/2021				
Sub Matter : Misc. Application/0000257/2023				
	SEBI Appeal	596/2021	OSWAL SHARES AND SECURITIES LTD AND OTHERS Vs. SEBI	ABH Law LLP
	SEBI Appeal	597/2021	Javeri Oswal Commodities Pvt. Ltd. and others Vs. SEBI	ABH Law LLP

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	SEBI Appeal	598/2021	RAJENDRAKUMAR GOPILAL JAIN AND OTHERS Vs. SEBI	
	SEBI Appeal	600/2021	RAVIKUMAR JAVERI OSWAL AND OTHERS Vs. SEBI	ABH Law LLP
	Sub Matter(Disposed) :	Misc. Application/0001126/2021		
	Sub Matter(Disposed) :	Misc. Application/0001127/2021		
	SEBI Appeal	617/2021	METROGLOBAL LIMITED Vs. SEBI	Mr.Vinay Kothari Advocate
	Sub Matter(Disposed) :	Misc. Application/0001142/2021		
	Sub Matter(Disposed) :	Misc. Application/0001143/2021		
	SEBI Appeal	619/2021	M/S. VITAL CONNECTIONS LLP and ORS. Vs. SEBI	Amrita Thakore Advocate
	SEBI Appeal	634/2021	LALITKUMAR RANMAL HUF Vs. SEBI	Mr.Lalitkumar Ranmal HUF
	SEBI Appeal	635/2021	SHOBHA LALITKUMAR SHAH Vs. SEBI	Ms.Shobha Lalikumar Shah
	SEBI Appeal	636/2021	SNEHA LALITKUMAR SHAH Vs. SEBI	CA Sneha Shah
	Misc. Application	243/2023	Riddhi Siddhi Gluco Biols Limited and Ors. Vs. SEBI	Anjali Shah Associate
	(Main Matter Number :SEBI Appeal/0000543/2021)			
	Misc. Application	257/2023	Riddhi Siddhi Gluco Biols Limited and Ors. Vs. SEBI	
	(Main Matter Number :SEBI Appeal/0000588/2021)			

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
<b><u>635-DISPOSAL-CODE-SHEENAGRO-AT12.30PM</u></b>				
23	Misc. Application	175/2023	Mr. Sundershan Singh Jamwal and Anr. Delay Vs. SEBI	kaleeyantey Law Firm
(Main Matter Number :SEBI Appeal/0000205/2023)				
	SEBI Appeal	205/2023	Mr. Sundershan SinghJamwal and Anr. Vs. SEBI	kaleeyantey Law Firm
Sub Matter : Misc. Application/0000175/2023				
<b><u>206-DISPOSAL-COURTCODE-FUNDDIVERSION-AT-12.35PM</u></b>				
24	SEBI Appeal	339/2020	Shivris Resources Pvt. Ltd. Vs. SEBI AND Abg Shiyard	Mr. Kunal Katariya, Advocate Mr. Abhiraj Arora, Advocate
Sub Matter : Misc. Application/0001583/2022				
	Misc. Application	1583/2022	Shivris Resources Private Limited and Ors. Vs. SEBI and Anr.	Shah and Ramaiya
(Main Matter Number :SEBI Appeal/0000339/2020)				
<b><u>294-ADMDISPOSAL-COURTCODE-TRANSFERSHARES-AT12.40PM</u></b>				
25	SEBI Appeal	98/2021	Sham Sadharam Gandhi Vs. SEBI	Corporate Attorneys The Law Point
	SEBI Appeal	99/2021	Sham Sadharam Gandhi Vs. SEBI	Corporate Attorneys The Law Point
	SEBI Appeal	427/2021	MOHAMMAD RAFI AND ANR. Vs. SEBI	Shah and Ramaiya, Chartered Accountants
Sub Matter(Disposed) : Misc. Application/0000618/2021				

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	SEBI Appeal	428/2021	MOHAMMAD RAFI and ANR. Vs. SEBI	Shah and Ramaiya, Chartered Accountants
Sub Matter(Disposed) : Misc. Application/0000619/2021				
	SEBI Appeal	429/2021	ROMA SHAMSHAD KHAN Vs. SEBI	Mr.Akshit Jain
	SEBI Appeal	430/2021	ROMA SHAMSHAD KHAN Vs. SEBI	Mr.Akshit Jain
Sub Matter(Disposed) : Misc. Application/0000621/2021				
	SEBI Appeal	620/2022	MOHD SALIM KHAN AND ORS. Vs. SEBI	Vikas Bengani Advocate
Sub Matter(Disposed) : Misc. Application/0000809/2022				
Sub Matter(Disposed) : Misc. Application/0001274/2022				
Sub Matter(Disposed) : Misc. Application/0001313/2022				
Sub Matter(Disposed) : Misc. Application/0001593/2022				

**79-DISPOSAL-COURTCODE-DISGORGEMENT-AT-12.45PM.**

26	SEBI Appeal	444/2021	Beejay Investment and Financial Consultants Pvt.Lt Vs. SEBI	Gaurav Bhardwaj, Advocate
Sub Matter(Disposed) : Misc. Application/0000773/2021				
Sub Matter(Disposed) : Misc. Application/0000774/2021				
Sub Matter(Disposed) : Misc. Application/0000775/2021				
Sub Matter(Disposed) : Misc. Application/0000105/2022				
	Misc. Application	702/2022	BEEJAY INV. AND FIN. CON. PVT LTD AN ORS-URGENCY Vs. SEBI	SSK ADVOCATES AND SOLICITORS
(Main Matter Number :SEBI Appeal/0000497/2022)				
	SEBI Appeal	497/2022	BEEJAY INV. AND FINANCIAL CONSUL. PVT LTD AND ORS Vs. SEBI	SSK ADVOCATES AND SOLICITORS
Sub Matter : Misc. Application/0000702/2022				
Sub Matter(Disposed) : Misc. Application/0000703/2022				

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
Sub Matter(Disposed) : Misc. Application/0001343/2022				
	Misc. Application	878/2022	STUPENDORS TRADERS PRIVATE LTD. AND ORS.-DELAY Vs. SEBI	Gaurav Advocate Bhardwaj
(Main Matter Number :SEBI Appeal/0000724/2022)				
	Misc. Application	881/2022	EVERSIGHT TRADECOMM PVT. LTD. AND ORS.-DELAY Vs. SEBI	Gaurav Advocate Bhardwaj
(Main Matter Number :SEBI Appeal/0000725/2022)				
	Misc. Application	923/2022	FLEX TRADE PRIVATE LTD. AND ANR.-DELAY Vs. SEBI	Gaurav Advocate Bhardwaj
(Main Matter Number :SEBI Appeal/0000726/2022)				
	SEBI Appeal	724/2022	STUPENDORS TRADERS PRIVATE LTD. AND ORS. Vs. SEBI	Gaurav Advocate Bhardwaj
Sub Matter : Misc. Application/0000878/2022				
Sub Matter(Disposed) : Misc. Application/0000879/2022				
Sub Matter(Disposed) : Misc. Application/0000880/2022				
Sub Matter(Disposed) : Misc. Application/0001099/2022				
Sub Matter(Disposed) : Misc. Application/0001359/2022				
Sub Matter : Misc. Application/0000201/2023				
	SEBI Appeal	725/2022	EVERSIGHT TRADECOMM PVT. LTD. AND ORS. Vs. SEBI	Gaurav Advocate Bhardwaj
Sub Matter : Misc. Application/0000881/2022				
Sub Matter(Disposed) : Misc. Application/0000882/2022				
Sub Matter(Disposed) : Misc. Application/0000883/2022				
Sub Matter(Disposed) : Misc. Application/0001091/2022				
Sub Matter(Disposed) : Misc. Application/0001344/2022				
Sub Matter : Misc. Application/0001699/2022				
Sub Matter : Misc. Application/0000202/2023				

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	SEBI Appeal	726/2022	FLEX TRADE PRIVATE LTD. AND ANR. Vs. SEBI	Gaurav Advocate Bhardwaj
Sub Matter :		Misc. Application/0000923/2022		
Sub Matter(Disposed) :		Misc. Application/0000924/2022		
Sub Matter(Disposed) :		Misc. Application/0000925/2022		
Sub Matter(Disposed) :		Misc. Application/0001212/2022		
Sub Matter(Disposed) :		Misc. Application/0001345/2022		
Sub Matter :		Misc. Application/0001700/2022		
	Misc. Application	1513/2022	STUPENDORS TRADERS PRIVATE LTD. AND ORS.-STAY Vs. SEBI	SSK ADVOCATES AND SOLICITORS
(Main Matter Number :SEBI Appeal/0001023/2022)				
	Misc. Application	1572/2022	NEELANCHAL MERCANTILE PRIVATE LTD. AND ORS.-STAY Vs. SEBI	SSK ADVOCATES AND SOLICITORS
(Main Matter Number :SEBI Appeal/0001024/2022)				
	SEBI Appeal	1000/2022	NEELANCHAL MERCANTILE PRIVATE LTD. AND ORS. Vs. SEBI	SSK Advocates And Solicitors
Sub Matter(Disposed) :		Misc. Application/0001648/2022		
Sub Matter(Disposed) :		Misc. Application/0001328/2022		
Sub Matter(Disposed) :		Misc. Application/0001329/2022		
Sub Matter(Disposed) :		Misc. Application/0001330/2022		
Sub Matter :		Misc. Application/0000106/2023		
Sub Matter :		Misc. Application/0000203/2023		
	SEBI Appeal	1001/2022	FLEX TRADE PVT. LTD. AND ANR. Vs. SEBI	SSK Advocates And Solicitors
Sub Matter(Disposed) :		Misc. Application/0001386/2022		
Sub Matter(Disposed) :		Misc. Application/0001387/2022		
Sub Matter(Disposed) :		Misc. Application/0001388/2022		
Sub Matter(Disposed) :		Misc. Application/0001389/2022		
Sub Matter :		Misc. Application/0000107/2023		

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No. Case Type	Case No.	Name of Parties	Name of Advocates
Misc. Application	1699/2022	SEBI-DELAY IN REPLY Vs. Eversight Tradecomm Pvt. Ltd. and Ors	THE LAW POINT SSK Advocates And Solicitors
(Main Matter Number :SEBI Appeal/0000725/2022)			
Misc. Application	1700/2022	SEBI-DELAY IN REPLY Vs. FLEX TRADE PVT. LTD. AND ANR.	THE LAW POINT SSK Advocates And Solicitors
(Main Matter Number :SEBI Appeal/0000726/2022)			
Misc. Application	1701/2022	EVERSIGHT TRADECOMM PRIVATE LIMITED AND ORS.-STAY Vs. SEBI	SSK ADVOCATES AND SOLICITORS
(Main Matter Number :SEBI Appeal/0001025/2022)			
SEBI Appeal	1023/2022	STUPENDORS TRADERS PVT. LTD. AND ORS. Vs. SEBI	SSK ADVOCATES AND SOLICITORS
Sub Matter :	Misc. Application/0001513/2022		
Sub Matter(Disposed) :	Misc. Application/0001514/2022		
Sub Matter(Disposed) :	Misc. Application/0001515/2022		
Sub Matter(Disposed) :	Misc. Application/0001516/2022		
SEBI Appeal	1024/2022	NEELANCHAL MERCANTILE PVT. LTD. AND ORS. Vs. SEBI	SSK ADVOCATES AND SOLICITORS
Sub Matter :	Misc. Application/0001572/2022		
Sub Matter(Disposed) :	Misc. Application/0001573/2022		
Sub Matter(Disposed) :	Misc. Application/0001574/2022		
Sub Matter(Disposed) :	Misc. Application/0001575/2022		
SEBI Appeal	1025/2022	EVERSIGHT TRADECOMM PRIVATE LIMITED AND ORS. Vs. SEBI	SSK ADVOCATES AND SOLICITORS
Sub Matter :	Misc. Application/0001701/2022		
Sub Matter(Disposed) :	Misc. Application/0001702/2022		
Sub Matter(Disposed) :	Misc. Application/0001703/2022		
Sub Matter(Disposed) :	Misc. Application/0001704/2022		

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 CIVIL CAUSE LIST OF DATE :26/04/2023

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	Misc. Application	106/2023	SEBI-DELAY IN REPLY Vs. NEELANCHAL MERCANTILE PVT. LTD. AND ORS.	THE LAW POINT GAURAV BHARDWAJ, ADVOCATE
(Main Matter Number :SEBI Appeal/0001000/2022)				
	Misc. Application	107/2023	SEBI-DELAY IN REPLY Vs. FLEX TRADE PVT. LTD. AND ANR.	THE LAW POINT GAURAV BHARDWAJ, ADVOCATE
(Main Matter Number :SEBI Appeal/0001001/2022)				
	Misc. Application	201/2023	STUPENDORS TRA. PVT LTD. AND ORS.-DEFREEZING OF AC Vs. SEBI	Gaurav Bhardwaj
(Main Matter Number :SEBI Appeal/0000724/2022)				
	Misc. Application	202/2023	EVERSIGHT TRADE. PVT. LTD. AND ORS.-DEFREEZING Vs. SEBI	Gaurav Bhardwaj
(Main Matter Number :SEBI Appeal/0000725/2022)				
	Misc. Application	203/2023	NEELANCHAL MERCANTILE PVT LTD. AND ORS.-DEFREEZING Vs. SEBI	Gaurav Bhardwaj, Advocate
(Main Matter Number :SEBI Appeal/0001000/2022)				

**580-ADMISSIONDISPOSAL-CODE-REFUNDFEES-12.50PM**

27	SEBI Appeal	654/2021	KOTAK MAHINDRA ASSET MANAGEMENT COMPANY LIMITED Vs. SEBI	JOBY MATHEW AND ASSOCIATES
Sub Matter(Disposed) : Misc. Application/0001196/2021				



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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	SEBI Appeal	527/2022	KOTAK MAHINDRA TRUSTEE CO. LTD. AND ORS. Vs. SEBI	Joby Mathew and Associates
Sub Matter :		Misc. Application/0000865/2022		
	Misc. Application	865/2022	KOTAK MAHINDRA TRUSTEE CO. LTD. AND ORS. Vs. SEBI	Joby Mathew and Associates
(Main Matter Number :SEBI Appeal/0000527/2022)				

**757-DISPOSAL-COURTCODE-MCXINSPECTION-12.55PM**

28	SEBI Appeal	170/2022	IIFL COMMODITIES LTD. Vs. MCX	Alliance Law
Sub Matter(Disposed) :		Misc. Application/0000257/2022		
Sub Matter(Disposed) :		Misc. Application/0000258/2022		
	SEBI Appeal	171/2022	IIFL COMMODITIES LTD. Vs. MCX	Alliance Law
Sub Matter(Disposed) :		Misc. Application/0000259/2022		
Sub Matter(Disposed) :		Misc. Application/0000260/2022		
	SEBI Appeal	172/2022	IIFL COMMODITIES LTD. Vs. MCX	Alliance Law
Sub Matter(Disposed) :		Misc. Application/0000261/2022		
Sub Matter(Disposed) :		Misc. Application/0000262/2022		
	SEBI Appeal	173/2022	IIFL COMMODITIES LTD. Vs. MCX	Alliance Law
Sub Matter(Disposed) :		Misc. Application/0000263/2022		
Sub Matter(Disposed) :		Misc. Application/0000264/2022		

**887DISPOSAL-COURTCODE-IIFLSECURITIESAO-AT1.00PM**

29	SEBI Appeal	387/2022	IIFL SECURITIES LIMITED Vs. SEBI	Shah and Ramaiya
Sub Matter(Disposed) :		Misc. Application/0000668/2022		

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	SEBI Appeal	388/2022	IIFL SECURITIES LIMITED Vs. SEBI	Shah and Ramaiya
Sub Matter(Disposed) : Misc. Application/0000669/2022				

**954-DISPOSAL-COURTCODE-TRINITYFINAL-AT1.05P.M**

30	SEBI Appeal	637/2022	GIRIJA BANERJEE AND ORS Vs. SEBI	R V Legal
Sub Matter(Disposed) : Misc. Application/0000936/2022				

	Misc. Application	1124/2022	VIKRANT KAYAN-DELAY Vs. SEBI	R V Legal
(Main Matter Number :SEBI Appeal/0000785/2022)				

	Misc. Application	1125/2022	TRINITY TRADELINK LTD-DELAY Vs. SEBI	R V Legal
(Main Matter Number :SEBI Appeal/0000784/2022)				

	SEBI Appeal	784/2022	TRINITY TRADELINK LTD. Vs. SEBI	R V Legal
Sub Matter : Misc. Application/0001125/2022				

	SEBI Appeal	785/2022	VIKRANT KAYAN Vs. SEBI	R V Legal
Sub Matter : Misc. Application/0001124/2022				

**678-DISPOSAL-COURTCODE-OBSERVATION-AT1.10PM**

31	SEBI Appeal	755/2022	DYNAMIC PRIVATE LIMITED Vs. MCEIL AND ANR	EQUITIES
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Sub Matter(Disposed) : Misc. Application/0001112/2022  
 Sub Matter(Disposed) : Misc. Application/0001113/2022

**798DISPOSAL-COURTCODE-MURLIAO-AT1.15PM**

32	SEBI Appeal	860/2022	BAJRANGLAL HUF AND ORS. Vs.	B. MALOO Alliance Law
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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
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Sub Matter(Disposed) : Misc. Application/0001800/2022